Declaration or Assets and Liabilities

Year 2020-21

)	I, GAURAY KUMAR son/daughter/wife of VINOD KUMAR ROY
	aged 28 Years, belonging to BIHAR VIDHAN SABHA
	~service and presently working as OFFICE, ATTENDANT (DARBAN)
_	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
_	spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10000	-	-	_	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	TIOODO		_	-	
(iii)	Bonds, Debentures and shares in Companies	-	_	_	_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	· · · ·	-	_	_
(v)	Motor Vehicles (details of make, etc.)	_	<u>-</u>		_	·
(vi)	Jewellery (give details of weight and value)	10 97174 45000-Y			_	1
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	4 कर्ट्छ। 15 ध्रूर सूर्व्यरा विश्वसराध	(५७१७) —		-	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				_	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				-	
(v)	Other (such as interest in property)			_	-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	_	-
	(ii) Loans from financial institutions		_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		- m
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		. –

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		(d) dues to departments dealing with telephones	_	-
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	_
		(f) Other dues, if any	-	
(p) .	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DNEPK4551E	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
		Sales Tax [Only in case of proprietary business]	-	_
	(iv)	Property Tax	_	_

C Personal Detail		
GFF/CFF/PRAN No.	:-	110125 3656 55
Gender	:-	M (M/F)
Date of Birth	:-	16011993 (DD/MM/YYYY)
Class/Group	:	(A/B/C)
Cadre		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BEGUSARAI
I hereby declare th	at the a	bove details are true to the best of my knowledge and belie

f.

Signature: Gausar Kumas

Name of Employee: GAURAV KUMAR

Designation: OFFICE, ATTENDANT (DARBAN)

Depositment:

CARETAKER SECTION Department:

Note:

Place:

Date:

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15/02/2021

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.